

owned M/s. Hyderabad Allwyn Metals Works Limited was put in the Market for sale all over India in October/November, 1976. Its ex-factory price is stated to be Rs. 1,185/-. Its price for customers differs from place to place depending upon freight, handling and other out-station expenses like stocking, interest, zonal office selling and other expenses, sales and other local taxes etc.

पटना से फरक्का जाने वाले व्यक्तियों को
सहायता

5138. श्री ईश्वर चौधरी : क्या नौबहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या गंगा नदी के द्वारा पटना से फरक्का जाने वाले व्यक्तियों को सरकार द्वारा कोई सहायता दी जा रही है ; और

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

प्रधान मंत्री (श्री मोरारजी देसाई) :

(क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

Relay fast by Union leaders of C.S.I.O.

5139. DR. VASANT KUMAR PANDIT:

DR. LAXMINARAYAN PANDEYA:

SHRI BHAGAT RAM:

Will the Minister of PLANNING be pleased to state:

(a) is it a fact that the Union leaders of the Central Scientific Instrument Organisation, a Public Sector Unit, are on relay fast for the last 15 days;

(b) what are their demands and what efforts have been done to negotiate them with the Workers' Union and Employees' Association;

(c) is it a fact that the Unions in other C.S.I.R. units are supporting the demands of the CSIO employees; and

(d) the steps taken by the Government to avert further agitation by the workers?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (d). A Statement is laid on the Table of the House.

Statement

It is reported that some persons styling themselves as "Union" leaders of the Central Scientific Instruments Organisation (CSIO), Chandigarh are on relay fast since 23rd June, 1977.

Their major demands and the position of the C.S.I.R. relating to them is reproduced below:

Major Demands of the "Union"	C.S.I.R. position
(i) Declaring CSIR as Statutory Body	The question was considered on various occasions and it was not found to be appropriate for a research body.
(ii) Recognition of the Federation of CSIR Employees' & Workers' Union and Associations and its affiliated Units	CSIR not being an 'industry' the question of recognition of Trade Unions does not arise.
(iii) Removal of victimisation on account of Trade Union activities.	There had been no victimisation for Trade Union activities.
(iv) Uniform Promotion Policy	CSIR being engaged in R&D activities, employing scientific, technical & Auxiliary technical, Administrative and Class IV Staff, it is not possible to have a uniform promotion policy for all categories.

The above decisions of the CSIR have been communicated to all the National Laboratories/Institutes of the CSIR.

Their other grievances refer to Elections to the CSIO Club, proper canteen facilities, confirmation of staff and likewise etc. which are being looked into.

The Senior officers of CSIO, Chandigarh and the CSIR have had a series of meetings with the various members of the "Union". The "Union" leaders had also met the Director-General, CSIR at New Delhi. The Vice-President, CSIR and Minister of Education and Social Welfare also held talks with the representatives of the "Union" and the CSIR on 13-7-1977.

The CSIR has received communications from the following unrecognized Union/Associations:

- (1) Central Drug Research Institute, Lucknow.
- (2) National Metallurgical Laboratory, Jamshedpur.
- (3) CSIR Scientific Worker's Association.
- (4) National Physical Laboratory, New Delhi.
- (5) Central Electronics Engineering Research Institute, Pilani.
- (6) Central Electro-Chemical Research Institute, Karaikudi.

The onus lies on the so-called 'Unions'. They have to recognise the

position that in a scientific body they cannot function as Unions but must conform to the formalities and conditions of recognition of Service Associations.

देश में पिछड़े क्षेत्रों का विकास

514). श्री श्याम सुन्दर सोमानी : क्या योजना मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने देश के पिछड़े क्षेत्रों के विकास के लिए केन्द्रीय स्तर की भांति राज्य व जिले स्तर पर भी विकास बोर्डों की स्थापना के लिए कोई कार्यवाही की है ; और

(ख) यदि हां, तो तत्सम्बन्धी ब्यौरा क्या है ?

प्रधान मंत्री (श्री मोरारजी देसाई) :

(क) कुछ राज्य सरकारों ने कतिपय पिछड़े क्षेत्रों के विकास के लिए सांविधिक प्राधिकरणों या सलाहकार परिषदों/समितियों/बोर्डों की स्थापना की है। इनके अतिरिक्त, राज्य योजना बोर्ड/आयोग और जिला योजना बोर्ड/परिषदें/समितियां भी अपने क्षेत्राधिकार में आने वाले विशेष रूप से पिछड़े क्षेत्रों की समस्याओं से संबद्ध रहते हैं।

(ख) एक विवरण संलग्न है।

विवरण

राज्य	योजना तंत्र/विकास प्राधिकरणों का ब्यौरा
आन्ध्र प्रदेश	1. राज्य योजना बोर्ड 2. (क) तीन क्षेत्रीय आयोजन और विकास समितियां (ख) रायलसीमा विकास बोर्ड (ग) तेलंगाना विकास बोर्ड
असम	1. राज्य योजना बोर्ड 2. (क) असम के पहाड़ी क्षेत्रों से संबंधित योजना बोर्ड (ख) उप-प्रभागीय स्तर पर योजना और समीक्षा बोर्ड